

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 255 OF 2015 &  
IA NO. 405 OF 2015**

**Dated: 8<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Bangalore Electricity Supply Co. Ltd.**

**.... Appellant(s)**

**Vs.**

**The Karnataka Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Mansi Kumar  
Ms. Trisha Ray Chaudhuri

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1  
Mr. Sitesh Mukherjee  
Mr. Deep Rao Palepu for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for  
hearing on **19.01.2017.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/vt